

engineering products, leather and its products, carpets and rugs, and agricultural products such as cashewnuts, spices and marine products. Export of crude petroleum has now been phased out. The main items in which exports are expected to continue to grow are diamonds and jewellery, readymade garments and textiles, leather products, engineering and electronic products as well as agricultural products.

For expanding exports, promotion and publicity programmes have been undertaken. Besides these, Government level consultations are held whenever there is a threat of protectionist action affecting India's exports to USA.

#### **Export of iron ore to Rumania**

3912. SHRIMATI JAYANTI PATNAIK: Will the Minister of COMMERCE be pleased to state :

(a) whether Government have increased export of iron ore to Rumania ;

(b) if so, the quantity exported during the last three years, year-wise; and

(c) the plans to further increase exports of iron ore to Rumania ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI) : (a) to (c) The quantity of iron ore exported to Romania during the last three years has gone up as under :—

	(Million Tonnes)
1983-84	2.544
1984-85	2.845
1985-86	3.394

Further efforts are being made to increase export of iron ore to Romania. MMTC has signed a long term contract for the period 1986—90 with the concerned Romanian organisation.

#### **Tax on black income**

3913. SHRI PIYUS TIRAKY : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that eminent economists have suggested imposition of a tax on black income ;

(b) if so, details of the suggestion made; and

(c) Government's reaction thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI (B. K. GADHVI) : (a) Economists have not suggested any new tax on black income which even otherwise is liable to tax, interest and penalties under the direct tax laws. When detected, the holders of black money are also liable to be prosecuted under the direct tax laws.

(b) and (c) Do not arise.

#### **Export of cotton**

3914. SHRI SYED SHAHABUDDIN : Will the Minister of TEXTILES be pleased to state :

(a) the quantity of cotton of various grades exported during the last three years ;

(b) the quantity of cotton of corresponding grade imported during the last three years ;

(c) the average c.i.f. export price of imported cotton and the average of f.o.b. price of exported cotton during this period ; and

(d) the average procurement price paid to the cotton growers during this period ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) The quantities of cotton of various grades exported during the last three years were as follows :—

*(In lakh bales)*

<i>Grade</i>	<i>1983-84</i>	<i>1984-85</i>	<i>1985-86</i>
1. Long/extra long staple cotton	2.88	1.68	4.02
2. Medium staple cotton	—	—	2.84 (registered)
3. Short staple	0.34	—	0.31
4. Yellow Picking	0.12	—	0.08
Total :	<u>3.34</u>	<u>1.68</u>	<u>7.25</u>

(b) 75,000 bales of medium staple cotton imported in 1984-85. vely.

(c) The cotton imported at the rate of 43.17 US cents per Lb. C.I.F. The average FOB price per Lb. of exported cotton during 1983-84, 84-85 and 85-86 was 63.50 US cents, 66.00 US cents and 44 US cents respecti-

(d) The average procurement prices paid to the farmers by Maharashtra State Co-operative Cotton Growers' Marketing Federation and Cotton Corporation of India were as follows :—

<i>Agency</i>	<i>Average Price in Rs. per quintal</i>		
	<i>1983-84</i>	<i>1984-85</i>	<i>1985-86</i>
1. Maharashtra State Co. Op. Cotton Growers' Marketing Federation	599	502	450
2. CCI	598	550	468

Excise dues from industrial units

the last three years ?

3915. SHRI SYED SHAHABUDDIN : Will the Minister of FINANCE be pleased to state :

(a) the names of industrial units in public and private sectors which owe Central excise dues of over one crore rupees each ;

(b) total dues on account of central excise from the Industrial sector as on 31st March, 1986 ; and

(c) the average annual revenue from central excise from industrial sector during

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) The information to the extent possible is being collected and will be laid on the Table of the House.

(b) The total excise arrears in confirmed demand as on 31.3.86 was Rs. 630.8233 Crs.

(c) The total Central excise duty collected during the last three years is as